GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2181 TO BE ANSWERED ON THE 14TH MARCH, 2023

CORRUPTION IN PMFBY

2181. SHRI VINCENT H. PALA: SHRI JAGDAMBIKA PAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that the Government has received requests regarding corruption in the Pradhan Mantri Fasal Beema Yojana (PMFBY) from Insurance Companies in different States of the country, especially in Meghalaya and Uttar Pradesh;
- (b) if so, details of the actions taken by the Government in this regard;
- (c) the details of the beneficiaries under the scheme in the States of Meghalaya and Uttar Pradesh along with the amount disbursed to the farmers by insurance companies in the last three years; and
- (d) whether the Government has conducted any assessment of the usefulness and benefits of the above scheme, and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): The selection of Insurance Companies is done by the State Governments by a transparent bidding process wherein the L1 bidder is awarded the cluster. The roles and responsibilities of each stakeholder are defined in the operational guidelines of the scheme for the proper execution of the scheme. However, during the implementation of PMFBY, some complaints against insurance companies about non-payment and delayed payment of claims; under payment of claims on account of incorrect/delayed submission of insurance proposals by banks; discrepancy in yield data & consequent disputes between State Government and insurance companies, delay in providing State Government share of funds, non-deployment of sufficient personnel by insurance companies etc., have been received in the past which have been suitably addressed.

An impact study of the scheme after implementation of the scheme during three years was conducted through an independent agency which tells about the acceptance of the scheme among farmers.

Details of farmer applications enrolled and claims paid in Meghalaya and Uttar Pradesh during 2019-20 to 2021-22 are given below :

| | 2019-2020 | | 2020-2021 | | 2021-2022 | |
|---------------|--------------------------------------|---------------------------|--------------------------------------|---------------------------|--------------------------------------|---------------------------|
| State | Farmer Applications (In lakhs) | Paid Claims (In Cr) | Farmer Applications (In lakhs) | Paid Claims (In Cr) | Farmer Applications (In lakhs) | Paid Claims (In Cr) |
| Meghalaya | 0.006 | 0.178 | 0.001 | 0.073 | Not Implemented | |
| Uttar Pradesh | 46.98 | 1084.56 | 41.90 | 506.99 | 40.68 | 954.34 |
